

**MOTION RE : ELECTION TO THE
NATIONAL WELFARE BOARD
FOR SEAFARERS**

[English]

**THE MINISTER OF STATE IN THE
DEPARTMENT OF SURFACE TRANS-
PORT (SHRI RAJESH PILOT) :** I beg to
move

“That in pursuance of Rule 4 (h) of the National Welfare Board for Seafarers Rules, 1963, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the National Welfare Board for Seafarers, subject to the other provisions of the said Rules.”

MR. DEPUTY SPEAKER : The question is :

“That in pursuance of Rule 4 (h) of the National Welfare Board for Seafarers Rules, 1963, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the National Welfare Board for Seafarers, subject to the other provisions of the said Rules.”

The motion was adopted.

MATTERS UNDER RULE 377

[Translation]

- (i) Need to sanction adequate funds for providing water to Bhopal from river Narmada

SHRI K.N. PRADHAN (Bhopal) : Mr. Deputy Speaker, Sir, I would like to raise the following matter of urgent public importance under rule 377 :

Bhopal is the capital of Madhya Pradesh and it is a very beautiful city from

tourism point of view also. The late Prime Minister, Shrimati Indira Gandhi had herself appreciated the beauty of this city and had said that it should be further beautified.

But on the one hand, the ponds of the city, which are the main attractions of the city, are becoming silted up and need to be deepened immediately and on the other hand the work on the underground drainage system is going on for the last fifteen years, but due to paucity of funds it is still incomplete. For the early completion of this work, the Central Government should make available necessary funds.

13.06 hrs.

[SHRIMATI BASAVARAJESWARI
in the chair]

Similarly, there is acute shortage of drinking water and the people have to drink polluted water. It is also difficult to supply drinking water from Kolar project within the scheduled time and by the time water from this project is supplied, it would be inadequate to meet the requirement of the city. It has been conclusively decided that the drinking water requirement of Bhopal can be met only from river Narmada. Narmada scheme should, therefore, be executed immediately, otherwise a serious drinking water problem may arise in Bhopal in the next few years. The Central Government should, therefore, provide necessary funds immediately for the scheme of drinking water supply from river Narmada.

[English]

- (ii) Need to construct fly-overs on Western Railway suburban section of Bombay between Bandra and Dahisar with the help of firms in the private sector

SHRI ANOOPCHAND SHAH (Bombay North) : There are proposals to construct 5 to 6 fly-over bridges on the Western Railway suburban section of Bombay, between Bandra and Dahisar. To solve the problems of road transport and to avoid delay at a number of level crossings to go from east to west, and west